

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI
Record of Proceedings**

**Petition Nos.82/2006, 83/2006, 84/2006, 85/2006, 86/2006, 87/2006, 88/2006,
89/2006 and 90/2006**

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing : 14.5.2009

Subject : Determination of transmission tariff for North-Eastern
Region for the period 1.4.2004 to 31.3.2009.

Petitioners : Power Grid Corporation of India Ltd., Gurgaon

Respondents : 1. Assam State Electricity Board, Guwahati
2. Meghalaya State Electricity Board, Shillong
3. Government of Arunachal Pradesh, Itanagar
4. Power and Electricity Department, Govt. of Mizoram,
Aizawl
5. Electricity Department, Govt. of Manipur, Imphal
6. Department of Power, Govt. of Nagaland, Kohima
7. Tripura State Electricity Corporation Limited, Agartala

Parties present : 1. Shri U.K.Tyagi, PGCIL
2. Shri M.M.Mondal, PGCIL
3. Shri R.Prasad, PGCIL
4. Shri Harmeet Singh, PGCIL
5. Ms. Sangeeta Edwards, PGCIL
6. Shri Sanjay Sen, Advocate, ASEB
7. Shri Deepak Biswas, Advocate, ASEB
8. Shri H.M.Sharma, ASEB
9. Shri K.Goswami, ASEB
10. Shri A.K. Datta, representative of Ms. Mallika
Bezbaruah

Learned counsel for the respondent, ASEB requested for short adjournment.
Request was granted.

2. The petitions shall be re-notified on 28.5.2009.

Sd/-
(K.S.Dhingra)
Chief (Legal)